

regarding Review by the Government of the working of the National Airports Authority for the year 1993-94.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-6922/94].

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Uran Akademi, for the year 1992-93 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indira Gandhi Rashtriya Uran Akademi, for the year 1992-93.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-6923/94].

Annual Report and Review on the working of the Overseas Construction Council of India, New Delhi for 1993-94.

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): Sir, on behalf of Shri Pranab Mukherjee, I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi and English versions) of the Overseas Construction Council of India, New Delhi, for the year 1993-94 alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Overseas Construction Council of India, New Delhi, for the year 1993-94.

[Placed in Library. See No. LT-6924/94].

Notifications under the Employees Provident Funds and Miscellaneous Provisions Act, 1952, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): Sir, on behalf of Shri P.A. Sangma, I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:—

(i) The Employees Family Pension (Second Amendment) Scheme, 1994 published in Notification No. G.S.R. 577 in Gazette of India dated the 10th November, 1994.

(ii) The Employees' Deposit-Linked Insurance (Third Amendment) Scheme, 1994 published in Notification No. G.S.R. 576 in Gazette of India dated the 10th November, 1994.

(iii) The Employees' Provident Fund (Second Amendment) Scheme, 1994 published in Notification No. G.S.R. 718(E) in Gazette of India dated the 23rd September, 1994.

[Placed in Library. See No. LT-6925/94].

- (2) A copy of the Employees State Insurance (General) (Fourth Amendment) Regulations, 1994 (Hindi and English versions) published in Notification No. N-12/13/1/94-P&D in Gazette of India dated the 3rd December, 1994 under sub-section (4) of section 97 of the employees' State Insurance Act, 1948.

[Placed in Library. See No. LT-6926/94].

Notifications under Major Port Trusts Act, 1963, etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri Jagdish Tytler, I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:—

(i) G.S.R. 446(E) published in Gazette of India dated the 10th May, 1994 approving the Tuticorin Port Employees (Leave Travel Concession) Second Amendment Regulations, 1994.

(ii) G.S.R. 554(E) published in Gazette of India dated the 29th June, 1994 approving the Calcutta Port Trust (Interest Subsidy on House Building Advance) Regulations, 1994.

(iii) G.S.R. 596(E) published in Gazette of India dated the 27th July, 1994 approving the Cochin Port Employees (Leave Travel Concession) Amendment Regulations, 1994.

(iv) G.S.R. 601(E) published in Gazette of India dated the 1st August, 1994 approving the Paradip Port Employees (General Provident Fund) First Amendment Regulations, 1994.

(v) G.S.R. 606(E) published in Gazette of India dated the 4th August, 1994 approving the New Mangalore Port Trust (Recruitment of Head of Department) Amendment Regulations, 1994.

(vi) G.S.R. 691(E) published in Gazette of India dated the 16th September, 1994 approving the Bombay Port Trust Employees Housing Loan Amendment Regulations, 1994.

[Placed in Library. See No. LT-6927/94].

- (2) A copy each of the following Notifications (Hindi and English versions) under section 36 of the Inland Waterways Authority of India Act, 1985:—

(i) The Inland Waterways Authority of India (Pension Fund) Regulations, 1993 published in Notification No. IWA/FIN/PG/4325/92 in Gazette of India dated the 31st March, 1994.

(ii) The Inland Waterways Authority of India (General Provident Fund) Regulations, 1993 published in Notification No. IWA/FIN/PG/

4325/92 in Gazette of India dated the 31st March, 1994.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-6928/94].

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government of the working of the Shipping Corporation of India Limited, Bombay, for the year 1993-94.

(ii) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1993-94 alongwith Audited Accounts and comments of the comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6929/94].

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Kandla Dock Labour Board, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Dock Labour Board, for the year 1993-94.

[Placed in Library. See No. LT-6930/94].

M.P.s. Local Area Development Scheme—Guidelines

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR CAMANG): Sir I beg to lay on the Table a copy of the M.P.s. Local Area Development Scheme—Guidelines (Hindi and English versions).

[Placed in Library. See No. LT-6931/94].

Manufacture, Storage and Import of Hazardous Chemicals (Amendment) Rules, 1994; Annual Report and Review of the working of wildlife Institute of India, Dehradun for 1993-94, etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): Sir, on behalf of Shri Kamal Nath, I beg to lay on the Table:—

- (1) A copy of the Manufacture, Storage and Import of Hazardous Chemicals (Amendment) Rules, 1994 (Hindi and English versions) published in Notification No. S.O. 2882 in Gazette of India dated the 22nd October, 1994 under section 26 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. LT-6932/94].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Wild Life Institute of India, Dehradun, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wild Life Institute of India, Dehradun, for the year 1993-94.

[Placed in Library. See No. LT-6933/94].

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Madras, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Animal Welfare Board of India, Madras, for the year 1993-94.

[Placed in Library. See No. LT-6934/94].

Annual Reports and Reviews on the working of Man Made Textiles Research Association, Surat for 1993-94; Silk and Art Silk Mills Research Association, Bombay for 1993-94, etc.

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): Sir, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Man Made Textiles Research Association, Surat, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review by the Government of the working of the Man Made Textiles Research Association, Surat, for the year 1993-94.

[Placed in Library. See No. LT-6935/94].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Art Silk Mills Research Association, Bombay, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Silk and Art Silk Mills Research Association, Bombay, for the year 1993-94.

[Placed in Library. See No. LT-6936/94].

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Rayon Textiles Export Promotion Council, Bombay, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Rayon Textiles Export Promotion Council, Bombay, for the year 1993-94.

[Placed in Library. See No. LT-6937/94].

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association Thane, for the year 1993-94.

[Placed in Library. See No. LT-6938/94].